

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 150/ND/2016
RT CP No.186/Chd/Hry/2017
a/w
CA No.134/2017**

M/s Buddy Mumbai Duty
Free Services Pvt.Ltd. ...Petitioner
Vs.
M/s Authentic Restaurants Pvt.Ltd. ...Respondents

Present: Mr.Pradeep Nauharia, with Ms.Pallavi Singh, Advocates
for Petitioner
Mr.Anand Chhibbar, Senior Advocate with Mr.Manish
Dambla and Mr.Vaibhav Sahni, Advocates for Respondents.

CA No.134/2017 has been filed by the petitioner's counsel
seeking adjournment to file rejoinder by the petitioner. The same is opposed.
In the interest of justice let the rejoinder be filed within two weeks with copy
advance to the counsel opposite.

List the matter for arguments on 04.10.2017. CA No.134/2017
stands disposed of.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

September 05, 2017
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